GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA STARRED QUESTION NO. 259*

TO BE ANSWERED ON MAY 11, 2016

SLUM FREE INDIA

No. 259* SHRI C.S. PUTTA RAJU: SHRI B.V. NAIK:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the number of slums in the country during the last three years and the current year, State-wise;
- (b) whether the Government has demolished slums during the last three years and if so, the amount of compensation paid, State-wise;
- (c) whether the Government has also regularised slums during the said period;
- (d) the funds disbursed for construction of low cost housing during the last three years along with the number of houses constructed, State/UT-wise; and
- (e) the other steps taken by the Government to make India slum free country?

ANSWER

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI M. VENKAIAH NAIDU]

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 259* FOR 11.05.2016 REGARDING "SLUM FREE INDIA"

- (a): Estimated number of slums in major States / UTs as available from National Sample Survey Organisation (NSSO) Report No. 561, 69th round, Urban Slums in India, 2012, is 33510. The survey is undertaken once in five years. State/ UT-wise details are at Annexure-I.
- (b) & (c): Slum is a State subject. As such, demolition of slums, compensation thereto and regularization of slums come under the purview of State / UT Governments.
- (d) & (e): Under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY) schemes, Ministry of Housing and Urban Poverty Alleviation has extended central assistance to States/UTs for providing low cost housing to urban poor including slum dwellers.

Government has launched 'Pradhan Mantri Awas Yojana-Housing for All (Urban)' Mission on 25.6.2015 to provide central assistance to States/UTs for providing housing to all eligible urban poor, including slum dwellers. "In situ" Slum Redevelopment using land as resource is an important component of the mission under which a slum rehabilitation grant of Rs. 1 lakh per house on an average is provided by Government.

State/UT-wise details of funds sanctioned by Government of India under all these programmes during the last 3 years and number of houses constructed are at Annexure-II.

Annexure-I State wise Estimated Number of slums and slums households in India-NSS 69th Round (July 2012- December 2012)

	Estimated number of slums			Estimated number of slum households		
State	Notified	Non- Notified	Total	Notified	Non- Notified	Total
	2	3	4	5	6	7
Andhra Pradesh	3224	1315	4539	1417890	180769	1598659
Bihar	*	636	655	*	54851	58118
Chhatisgarh	632	446	1079	52846	33395	86241
Gujarat	*	2058	2923	*	284180	336338
Karnataka	716	708	1424	356627	201608	558235
Madhya Pradesh	1327	308	1635	301302	50827	352129
Maharashtra	1954	5769	7723	2033799	1311307	3345106
Odisha	*	744	756	*	136149	137589
Rajasthan	947	653	1600	311672	44793	356466
Tamil Nadu	1208	1156	2364	343521	245089	588611
Uttar Pradesh	836	978	1814	121737	85798	207535
West Bengal	1274	2684	3957	378459	285542	664001
All India **	13761	19749	33510	5559771	3249236	8809007

^{*:} Number of sample slums less than 10, hence estimates not presented

**: Based on all States and UTs, including States and UTs not shown in this statement

Source: NSS Report No. 561 (69/0.21), "Urban Slums in India, 2012", NSS 69th Round (July 2012-December 2012), NSSO.

Funds Released for construction of houses during the last three years along with the number of houses constructed in Jawaharlal Nehru National Urban Renewal Mission (JnNURM), Rajiv Awas Yojana (RAY) and Pradhan Mantri Awas Yojana - PMAY (U)

		Funds Released (Rs in Crores)	Houses Constructed	
Sr. No.	Name of State/ UT	During F.Y 2013-14 to 2015- 16	During F.Y 2013-14 to 2015-16	
1	A&N Island (UT)	-	-	
2	Andhra Pradesh	417.08	9,022	
3	Arunanchal Pradesh	57.80	320	
4	Assam	33.83	1,486	
5	Bihar	239.36	8,356	
6	Chandigarh (UT)	4.74	-	
7	Chhattisgarh	192.12	9,452	
8	D&N Haveli (UT)	-	48	
9	Daman & Diu (UT)	-	-	
10	Delhi (UT)	573.83	12,500	
11	Goa	-	-	
12	Gujarat	644.04	28,693	
13	Haryana	143.38	1,952	
14	Himachal Pradesh	15.06	746	
15	Jammu & Kashmir	43.01	3,751	
16	Jharkhand	141.64	6,535	
17	Karnataka	533.24	13,501	
18	Kerala	76.65	6,399	
19	Lakshdweep (UT)	-	-	
20	Madhya Pradesh	344.57	18,252	
21	Maharashtra	651.78	49,551	
22	Manipur	10.98	1,532	
23	Meghalaya	4.48	420	
24	Mizoram	39.40	1,663	
25	Nagaland	27.61	3,061	
26	Orissa	183.94	5,865	
27	Puducherry (UT)	-	888	
28	Punjab	33.29	3,753	
29	Rajasthan	419.69	30,637	
30	Sikkim	6.57	208	
31	TamilNadu	363.20	46,373	
32	Telangana	329.74	3,333	
33	Tripura	30.67	630	
34	Uttar Pradesh	218.76	20,937	
35	Uttrakhand	78.23	1,074	
36	West Bengal	526.62	42,949	
Grand Total :-		6,385.30	3,33,887	